

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.143 of 2011 &
I.A. No. 224 of 2011**

Dated: 17th November, 2011

Vegan Inc Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission &Ors. ...Respondent (s)

**Appeal No. 115 of 2011 &
I.A. No. 187 of 2011**

Reliance Infrastructure Ltd & Ors. Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matters on **2.12.2011.**

COURT MASTER